

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 2316 /
III-6-3/16 (JJC-61)

Bilaspur, dated 17 February, 2020

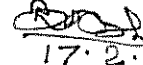
The following members of Higher Judicial Service as specified in column No. 2 of the table below are hereby appointed as Visitor to visit the observation home (Boys) in their respective districts mentioned in column No. 4, with a direction to visit their respective Observation Home once in a month and send report in the prescribed format to this Registry positively by 10th of every month.

Apart from the above they may also give general informations/suggestions for proper maintenance and running of the Observation Home as, also for betterment of the juveniles kept therein in regard to their development, recreation, nutrition and hygiene etc.

TABLE

S. No.	Name & presently posted as	Place of Posting	District Headquarters having Observation Home
1	2	3	4
1.	Shri Shakti Singh Rajput, Additional District & Sessions Judge (FTC).	Rajnandgaon	Rajnandgaon
2.	Shri (Dr.) Manoj Kumar Prajapati, I Additional District & Sessions Judge.	Mahasamund	Mahasamund

BY ORDER OF THE HIGH COURT,



17.2.2020

(NEELAM CHAND SANKHLA)

REGISTRAR GENERAL


Bilaspur, dated 17 February 2020

Endt.No. 2317 /
III-6-3/16 (JJC-61)

Copy forwarded to :-

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur *for information of his Lordship.*
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*

- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur *for kind information of her Lordship.*
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur *for kind information of her Lordship.*
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur *for information.*
- (17) Registrar (Vigilance/I. & E./Judicial/S. & A. Cell), High Court of Chhattisgarh, Bilaspur *for information.*
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- (19) The District & Sessions Judge, Rajnandgaon and Mahasamund ***for information and necessary action.***
- (20) Joint Registrar (S. & A. Cell/ C.S.J.A.), High Court of Chhattisgarh, Bilaspur *for information.*
- (21) Additional Registrar (Judicial/D.E. & E./Admn./O/o R.G. & E.), High Court of Chhattisgarh, Bilaspur *for information.*
- (22) Central Project Coordinator, E-Courts Mission Mode Project-cum-I/c Registrar (Computerization), High Court of Chhattisgarh, Bilaspur *for information.*
- (23) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur *for information.*
- (24) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- (25) Shri Shakti Singh Rajput, Additional District & Sessions Judge (FTC), Rajnandgaon and Shri (Dr.) Manoj Kumar Prajapati, I Additional District & Sessions Judge, Mahasamund ***with a direction to visit the Observation Home in their respective District once in a month and send report in the prescribed format to this Registry positively by 10th of every month.***
- (26) Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- (27) Deputy Registrar (Confidential/Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur *for information.*
- (28) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment/ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G., High Court of Chhattisgarh, Bilaspur *for information and necessary action.*
- (29) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur *with a direction to upload this Order in the official web-site of this High Court.*


17.2.2020

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL